

ITEM NO.1501  
(FOR JUDGMENT)

COURT NO.6

SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 13015/2024

AJMERA SHYAM

Appellant(s)

VERSUS

KOVA LAXMI & ORS.

Respondent(s)

[HEARD BY: HON. SURYA KANT AND HON. NONGMEIKAPAM KOTISWAR SINGH,  
JJ. ]

Date : 14-08-2025 This appeal was called on for pronouncement of  
judgment today.

For Appellant(s) Mr. B. Rajendran, Sr. Adv.  
Mr. Dama Seshadri Naidu, Sr. Adv.  
Mr. Somanadri Goud Katam, AOR  
Ms. Neha Agarwal, Adv.  
Mr. Rahul Jayapal Reddy, Adv.  
Mr. Sirajuddin, Adv.

For Respondent(s) Mr. Vipin Sanghi, Sr. Adv.  
Mr. P. Mohith Rao, AOR  
Ms. J. Akshitha, Adv.  
Mr. Eugene S Philomene, Adv.  
Mr. J Venkat Sai, Adv.

The Court pronounced the following  
J U D G M E N T

Hon'ble Mr. Justice Nongmeikapam Kotiswar Singh  
pronounced the judgment for the Bench comprising  
Hon'ble Mr. Justice Surya Kant and His Lordship.

The appeal is dismissed in terms of the signed  
reportable judgment.

Pending application(s), if any, shall stand  
disposed of.

(ASHA SUNDRIYAL)  
DEPUTY REGISTRAR

(POONAM VAID)  
ASSISTANT REGISTRAR

[SIGNED REPORTABLE JUDGMENT IS PLACED ON THE FILE]